

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 37743/2023

(Arising out of impugned final judgment and order dated 28-06-2021 in CRWJC No. 2398/2017 passed by the High Court of Judicature at Patna)

GOVERNMENT OF INDIA, MINISTRY OF FINANCE & ORS. Petitioner(s)

VERSUS

HDFC BANK LTD. & ANR. Respondent(s)

(FOR ADMISSION and I.R. and IA No.200844/2023-CONDONATION OF DELAY IN FILING)

Date : 16-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. S.V. Raju, A.S.G.
 Mr. Mukesh Kumar Maroria, AOR
 Mr. Shashank Bajpai, Adv.
 Mr. Zoheb Hussain, Adv.
 Mr. Annam Venkatesh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the Special Leave Petition as well as on the application for condonation of delay.

To be heard along with SLP (Crl.) No.6554 of 2019.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)